CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

WALL STREET FINANCE LIMITED

(Registered Office: Unit No. 101-112, First Floor, Chintamani Plaza, Andheri-Kurla Road, Chakala, Andheri (East), Mumbai - 400 099)

1. This corrigendum (the "**First Corrigendum to Public Announcement**") is in continuation of and should be read in conjunction with the Public Announcement dated 8th September 2009 ("**PA**"). SEBI vide letter dated December 31, 2009 (the "**SEBI Observation Letter**") has issued its observations in terms of the proviso to Regulation 18(2) of the SEBI Takeover Code on the draft Letter of Offer submitted to SEBI.
2. The original and revised schedule of major activities under the Offer is as follows:

Activity	**Original Schedule (Day & Date)**	**Revised Schedule (Day & Date)**
Public Announcement Date	September 08, 2009, Tuesday	September 08, 2009, Tuesday
Specified Date	September 08, 2009, Tuesday	September 08, 2009, Tuesday
Last date for a competitive bid	September 25, 2009, Friday	September 29, 2009, Tuesday
Date by which Letter of Offer to be dispatched to shareholders	October 22, 2009, Thursday	January 13, 2010, Wednesday
Date of Opening of the Offer	October 30, 2009, Friday	January 20, 2010, Wednesday
Last date for Revising the Offer price/ number of Shares	November 09, 2009, Monday	January 28, 2010, Thursday
Last date for Withdrawing of acceptance from the Offer	November 13, 2009, Friday	February 03, 2010, Wednesday
Last date for Closing of the Offer	November 18, 2009, Wednesday	February 08, 2010, Monday
Last date of communicating rejection / acceptance and for dispatch of consideration for acceptance and of Share certificate(s) for the rejected Shares / credit of unaccepted dematerialized Shares.	December 03, 2009, Thursday	February 22, 2010, Monday

3. There has been no competitive bid to the Offer.
4. After the acquisition of shares on 7th September 2009 constituting 51% of the paid up capital of WSFL, the acquirer has acquired further 1,243,852 equity shares from Sellers constituting 10.70% of the paid up capital of the target company. These shares were acquired from the Sellers for Rs. 55.40 per share on 8th October 2009, through bulk deal on the floor of the exchange. The current shareholding of the acquirer in the Target Company is 61.70%. Subsequent to this, the Sellers have agreed not to claim any rights and benefits under the said Term Sheet dated September 2, 2009.
5. The Acquirer is entitled to appoint directors to the Board of WSFL after a period of 21 days from the date of the PA. Accordingly, the Acquirer has appointed Dr. Bhupendra Kumar Modi, Ms Divya Modi, Ms Preeti Malhotra and Mr. Sudip Bandyopadhyay as its nominee directors on the board of the target company.
6. Subsequent to the Public Annoucement, Mr.Asgar Patel, Mr. Areef Patel and Mr. P.S.G Nair have resigned from the Board of Directors of the Target Company and Mr. Subroto Chattopadhyay and Mr. Thomas Zilliacus have joined the Board of the Target Company.
7. Subsequent to the Public Announcement, Mr. Sudip Bandyopadhyay has joined the Board of Directors of the Acquirer.
8. This Corrigendum to the Public Announcement would be available on the SEBI website http://www.sebi.gov.in
9. Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Letter of Offer and the Public Announcement
10. The Acquirer accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer on behalf of the Acquirer	**Acquirer**
IDBI capital **IDBI Capital Market Services Limited** Mafatlal Centre, 5th floor, Nariman Point, Mumbai – 400021. Tel No: +91 22 4322 1212; Fax No: +91 22 2283 8782 Contact Person: Mr. Subodh Mallya Email: openoffer.wsfl@idbicapital.com SEBI Registration No: INM000010866	spice **Spice Investments & Finance Advisors Private Limited** Registered Office : D-1, Sector 3, Noida – 201 301, Uttar Pradesh Tel: +91 120 4363600 Fax: +91 120 4320467

Date: 11th January 2010
Place: Mumbai

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